

(a) whether farmers in Delhi have asked for subsidy in respect of farm inputs ;

(b) if so, whether the demand is for all farmers irrespective of their holdings ; and

(c) the decision taken in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU) : (a) to (c). The information is being collected and will be placed on the Table of the Sabha.

[Translation]

**Construction of Nullah by DDA in Shahdara**

4467. SHRI BALWANT SINGH RAMOOWALIA :

DR. CHINTA MOHAN :

Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether DDA had undertaken the work of constructing a nullah in Shahdara-Dilshad Garden in the year 1986-87 ;

(b) if so, the details of contractor to whom this work was assigned ;

(c) whether the selection of contractor fulfilled the requisite rules and conditions for this work ; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) No such work as construction of a Nullah in Shahdara-Dilshad Garden was undertaken by the DDA during the year 1986-87.

(b) to (d). Do not arise.

**Revised Milk and Milk Products Order**

4468. SHRI V. SOBHANADREESWARA RAO : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the comments from State

Governments have been obtained in respect of revised version of Milk and Milk Products Order, if so, the details thereof ;

(b) whether the concerned Ministries/Departments have also examined the revised order ;

(c) whether a final shape is shortly to be given to the proposed Milk and Milk Products Order ; and

(d) if so, the time by which it will be promulgated ?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU) : (a) No, Sir.

(b) The comments from some of the Departments have been received.

(c) and (d). It is not possible to indicate precisely at this stage the time by which Milk and Milk Products Order will be finalised as the revised version of the proposed Order needs to be examined from various angles.

**Bird Hit Incidents in Indian Airlines and Air India**

4469. DR. DATTA SAMANT : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the collision of birds with the aircrafts of Indian Airlines and Air India are causing huge revenue losses to them ; and

(b) the number of such incidents occurred during the last three years and the total damage caused to the corporations ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI JAGDISH TYTLER) : (a) and (b). The number of bird hit incidents involving Indian Airlines and Air India aircraft during the last three years and the losses caused to the two Corporations is as under :